

श्री प्रनुच चंद्र मिश्र (बिहार) :
उन्होंने इस बात का विरोध किया और इसीलिये
वहां से वाक आउट किया ।

श्री राजनारायण मेरा निवेदन है कि
आज जो देश में छुआछूत की भावना है उसको
एक प्रकार से जगद्गुरु शंकराचार्य और
कांग्रेस में जो दकियानूसी लोग है वे खुद
उसको बढ़ावा दे रहे हैं । माननीया, इसी लिये
आप देखती है कि हरिजनों की दमस्तिया
जलाई जाती है और उनके घर लूट लिये जाते
हैं

THE DEPUTY CHAIRMAN: Your
five minutes are over now.

श्री राजनारायण ठीक है, मैं बैठ
रहा हूं । मैं इतना ही कहना चाहता हूं कि श्री
वर्ण मिश्र का इसीफा होना चाहिये क्योंकि
वे ऐसे सम्मेलन में गये जिसमें मविधान के
विम्बु भादनाण व्यवस्त हुं ।

RESULT OF ELECTION TO THE POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RE- SEARCH, CHANDIGARH

THE DEPUTY CHAIRMAN: Dr.
Salig Ram, being the only candidate
nominated for election to the Post-
Graduate Institute of Medical Educa-
tion and Research, Chandigarh, is
declared duly elected to be a mem-
ber of the said Institute.

STATEMENT BY MINISTER RE INVESTMENTS OF LIC IN PRI- VATE SECTOR

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
JAGANNATH PAHADIA): Madam,
I beg to lay on the Table a statement
relating to the investments of the Life
Insurance Corporation in the private
sector [Placed in Library, See No.
L.T.—761/69].

366 RS—3.

PAPERS LAID ON THE TABLE APPROPRIATION ACCOUNTS (1967-68) AND AUDIT REPORT (1969) OF DEFENCE SERVICES

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
JAGANNATH PAHADIA): Madam,
I beg to lay on the Table, under
clause (1) of article 151 of the Con-
stitution, a copy each of the following
papers:—

- (i) Appropriation Accounts of the
Defence Services for the year
1967-68 and Commercial Ap-
pendix thereto.
- (ii) Audit Report (Defence Ser-
vices), 1969.

[Placed in Library. See No. L.T.—
548/69 for (i) and (ii)].

ANNUAL REPORTS (1967-68) OF BOKARO STEEL LIMITED AND HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND RELATED PAPERS

THE MINISTER OF STEEL AND
HEAVY ENGINEERING (SHRI C.
M. POONACHA). Madam, I beg to
lay on the Table, under sub-section
(1) of section 619A of the Companies
Act, 1956, a copy each of the follow-
ing papers:—

- (i) Annual Report and Accounts
of the Bokaro Steel Limited
for the year 1967-68, together
with the Auditors' Report on
the Accounts.
- (ii) Review by Government on
the working of the Company.
- (iii) Annual Report and Accounts
of the Hindustan Steel Works
Construction Limited for the
year 1967-68, together with
the Auditors' Report on the
Accounts

- (iv) Review by Government on
working of the Company.

[Placed in Library. See No. L.T.—
574/69 for (i) to (iv)].

ANNUAL REPORTS AND ACCOUNTS (1964-65 AND 1965-66) OF THE ORISSA ROAD TRANSPORT COMPANY LIMITED AND RELATED PAPERS

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI

ROHANIAL CHATURVEDI): Madam, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers:

- (i) Annual Report and Accounts of the Orissa Road Transport Company Limited, Berhampur (Ganjam), Orissa, for the year 1964-65, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Company for the year 1964-65.
- (iii) Annual Report and Accounts of the Orissa Road Transport Company Limited, Berhampur (Ganjam), Orissa, for the year 1965-66, together with the Auditors' Report on the Accounts.
- (iv) Review by Government on the working of the Company for the year 1965-66.
- (v) Statement explaining the reasons for delay in laying the Reports referred to at items (i) and (iii) above

[Placed in Library. See No. L.T.—575/69 for (i) to (v)]

ANNUAL ACCOUNTS (1965-66) OF THE KHADI AND VILLAGE INDUSTRIES COMMISSION

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI D. ERING): Madam, I beg to lay on the Table on behalf of Shri Raghunatha Reddy, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956, a copy of the Annual Accounts of the Khadi and Village Industries Commission for the year 1965-66 and the Audit Report thereon. [Placed in Library. See No. L.T.—460/69].

REPORT (JANUARY, 1969) OF THE AD- MINISTRATIVE REFORMS COMMISSION ON CENTRAL DIRECT TAXES ADMINISTRATION

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Madam, I beg to lay on the Table a copy of the Report (January, 1969) of the Administrative Reforms Commission on Central Direct Taxes Administration. [Placed in Library. See No. Lt-549/69].

NOTIFICATIONS OF MINISTRY OF FINANCE

SHRI JAGANNATH PAHADIA: Madam, I also beg to lay on the Table a copy each of the following Notifications (in English) of the Ministry of Finance (Department of Revenue and Insurance), under sub-section (4) of section 280W of the Income-tax Act, 1961:—

- (i) Notification S. O. No. 1152, dated the 19th March, 1969.
- (ii) Notification S. O. No. 1153, dated the 19th March, 1969.

[Placed in Library. See No. LT-551/69 for (i) and (ii)]

- (iii) Notification S. O. No. 1161, dated the 20th March, 1969.

[Placed in Library. See No. LT-552/69]

SHRI JAGANNATH PAHADIA: Madam, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance):

- (i) Notification G.S.R. No. 839, dated the 22nd March, 1969 (in English).
- (ii) Notification G.S.R. No. 840, dated the 22nd March, 1969 (in Hindi.)

[Placed in Library. See No. L.T.—555/69 for (i) and (ii)]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

SHRI D. ERING: Madam, I beg to lay on the Table a copy each of the